

(b) and (c). The steps taken include, inter-alia, arrangements for adequate supply and distribution. Arrangements have been worked out under which the cooperative marketing and consumer cooperative structure available in Delhi will also be utilised for maintaining supplies and distribution. Retail outlets are proposed to be reinforced/increased. NAFED will play a supplementary role to private trade in procurement and supply through the retail outlets. NAFED is also keeping a buffer stock in and around Delhi to meet the lean period requirements.

दिल्ली नगर निगम और नयी दिल्ली नगर पालिका द्वारा सड़कों का निर्माण और चौड़ा करना

1187. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली नगर निगम और नयी दिल्ली नगर पालिका द्वारा 1978 से अक्टूबर, 1982 तक की अवधि में नयी बनायी गयी सड़कों और चौड़ी की गई सड़कों की संख्या क्या है ; और

(ख) इस पर कितना खर्च आया ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) :  
(क) और (ख). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

**Slum dwellers in metropolitan cities**

1188. SHRI CHINTAMANI JENA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of slum dwellers in the urban areas in India;

(b) whether it is a fact that there is an increase in the number of slum dwellers in

big cities like Delhi, Calcutta, Bombay and Madras; and

(c) what measures are being taken to solve the problem?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Slum Improvement is a State subject. It is estimated that there would be 33.1 million slum dwellers by 1985 in all the urban areas.

(b) It is estimated that there has been an increase in the number of slum dwellers since 1975-76.

(c) Schemes for providing houses and developed sites to the poorer sections have been taken up by different State Governments. A Centrally Sponsored Scheme for the Integrated Development of Small and Medium Towns is being operated—one of its objectives being the reduction of migration to larger cities. A scheme for the environmental improvement of slums is in operation in the State sector.

**Discriminatory practices indulged in by NAFED in respect of Malaysian and Singapore importers**

1189. SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the price fixed by Price Fixation Committee of NAFED from May to August 1982 for certain importers of Indian onions in Malaysia and Singapore;

(b) whether that Committee has fixed a flat rate of Rs. 1200/- from May to July 1982 for the Malaysian monopoly importers whose contract for 50000 tonnes of onions with NAFED was cancelled;

(c) whether a discount of 5 per cent has been allowed to this importer by NAFED and not to other importers;

(d) whether the Malaysian monopoly importer has been allowed to charter vessels of other liners, enabling him to save Rs. 3000/- per metric tonnes in freight charges; and